

**GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEFENCE RESEARCH & DEVELOPMENT ORGANISATION
LOK SABHA**

**UNSTARRED QUESTION NO.2071
TO BE ANSWERED ON THE 11TH DECEMBER, 2015**

DRDO AGREEMENT WITH AYURVEDA FIRM

2071. SHRI C. MAHENDRAN:
SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Defence Institute of High Altitude Research (DIHAR) has successfully developed technologies based on Seabuckthorn;
- (b) if so, the details thereof;
- (c) whether DRDO has signed any agreement with any Ayurveda firm for marketing of seabuckthorn based products;
- (d) if so, the details and the salient features of the said agreement; and
- (e) the details of the criteria fixed for selection of company for marketing of such products?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a) Yes, Madam.

(b) Defence Institute of High Altitude Research (DIHAR), Leh has developed five Seabuckthorn based products namely-Seabuckthorn Beverage, Seapricot Beverage, Seabuckthorn Tea, Seabuckthorn oil Soft gel Capsules and Seabuckthorn Jam.

(c) & (d): DIHAR, has signed a licensing agreement with M/s Patanjali Ayurved Ltd., on the 23rd August 2015 for Transfer of its Seabuckthorn based technologies for manufacturing and marketing of these herbal food supplements. Technology has been transferred on non-exclusive basis and agreement is signed as per the provisions of “DRDO Guidelines for Transfer of Technology”.

It may please be noted that in the past the same technology was transferred to two more industries on non-exclusive basis.

(e) The criteria for selection of company is based on the ability of company to absorb the technology and undertake sustained production as assessed by the Technical Assessment Committee (TAC) of the concerned laboratory which has developed the product.
